

Application for grant of Certificate of Registration rejected

October 30, 1998

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected the applications for grant of a certificate of registration submitted by the undernoted financial companies:

<u>Sr.No.</u>	<u>Name of the Company</u>	<u>Rejected on</u>
1.	M/s.GNG Financial Services (P) Ltd., 110, Ansal Chamber II, Bhikaji Cama Place, New Delhi-110 066	24.10.1998
2.	M/s.GNG Finance Ltd., 110, Ansal Chamber II, Bhikaji Cama Place, New Delhi-110 066	26.10.1998
3.	Fateh Leasing & Finance (P) Ltd., N-1A/5, Kirti Nagar, New Delhi-110 015	27.10.1998

As such, the above companies cannot transact the business of non-banking financial institutions as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

S. R. Singh
Manager

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